

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHYAM SEL AND POWER LTD.

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SHYAM SEL AND POWER LTD.
2.	Date of incorporation of corporate debtor	05.09.1991
3.	Authority under which corporate debtor is incorporated / registered	Register of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109WB1991PLC052962
5.	Address of the registered office and principal office (if any) of corporate debtor	5, C.R. AVENUE PRINCEP STREET KOLKATA WB 700072 INDIA
6.	Insolvency commencement date in respect of corporate debtor	30.09.2020
7.	Estimated date of closure of insolvency resolution process	28.03.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Seikh Abdul Salam Regn. No. IBBI/IPA-003/IP- N00250/2019-2020/12966
9.	Address and e-mail of the interim resolution professional, as registered with the Board	64J, Linton Street, Kolkata 700014 e-mail: salam10695@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	64J, Linton Street, Kolkata 700014 e-mail: salam10695@gmail.com
11.	Last date for submission of claims	13.10.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: N/A	Weblink: https://www.ibbi.gov.in/home/downloads Physical Address: NA

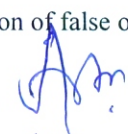
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **SHYAM SEL AND POWER LTD.** on 30.09.2020.

The creditors of **SHYAM SEL AND POWER LTD.**, are hereby called upon to submit their claims with proof on or before 13.10.2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. – Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.


Mr. Seikh Abdul Salam
IBBI Regn. No. IBBI/IPA-003/IP-N00250/2019-2020/12966

Kolkata, the 03.10.2020

SEIKH ABDUL SALAM
B.COM, FCMA, CPA (USA), PGDFM, IP
INSOLVENCY PROFESSIONAL

REG. NO.-IBBI/IPA-003/
IPA-ICAI/N/00250/2019-2020/12966

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SHYAM SEL AND POWER LTD.**

RELEVANT PARTICULARS

1.	Name of corporate debtor	SHYAM SEL AND POWER LTD.
2.	Date of incorporation of corporate debtor	05.09.1991
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109WB1991PLC052962
5.	Address of the registered office and principal office (if any) of corporate debtor	5, C.R. AVENUE PRINCEP STREET KOLKATA-700072, WB, INDIA
6.	Insolvency commencement date in respect of corporate debtor	30.09.2020
7.	Estimated date of closure of insolvency resolution process	28.03.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Seikh Abdul Salam Regn. No. IBBI/IPA-003/IP-N00250/2019-2020/12966
9.	Address and e-mail of the interim resolution professional, as registered with the Board	64J, Linton Street, Kolkata-700014 e-mail: salam10695@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	64J, Linton Street, Kolkata 700014 e-mail: salam10695@gmail.com
11.	Last date for submission of claims	13.10.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: N/A	Weblink: https://www.ibbi.gov.in/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **SHYAM SEL AND POWER LTD.** on **30.09.2020**.

The creditors of **SHYAM SEL AND POWER LTD.**, are hereby called upon to submit their claims with proof on or before 13.10.2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. – Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

Place : Kolkata

Date : the 03.10.2020

Mr. Seikh Abdul Salam

IBBI Regn. No. IBBI/IPA-003/IP-N00250/2019-2020/12966

The ECONOMIC TIMES dt. 03.10.20

ফর্ম 'এ'

প্রকাশ্য বিজ্ঞপ্তি

[ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রোসেস ফর কর্পোরেট পারসনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৬ অধীনে]

শ্যাম সেল অ্যান্ড পাওয়ার লিমিটেড-এর ঋণদাতাগণের অবগতির জন্য

দরকারি তথ্যাবলি

১. কর্পোরেট ঋণগ্রহীতার নাম	শ্যাম সেল অ্যান্ড পাওয়ার লিমিটেড
২. কর্পোরেট ঋণগ্রহীতার প্রতিষ্ঠার তারিখ	০৫.০৯.১৯৯১
৩. যে কর্তৃপক্ষের অধীনে এই কর্পোরেট ঋণগ্রহীতা প্রতিষ্ঠিত/ নিবন্ধীকৃত	রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা
৪. কর্পোরেট ঋণগ্রহীতার কর্পোরেট আইডেন্টিটি নম্বর/ লিমিটেড লায়ালিটি আইডেন্টিফিকেশন নম্বর	U27109WB1991PLC052962
৫. কর্পোরেট ঋণগ্রহীতার রেজিস্টার্ড অফিস এবং মুখ্য অফিস (যদি থাকে)-এর ঠিকানা	৫, সি আর অ্যাভিনিউ, প্রিন্সিপালিটি, কলকাতা-৭০০ ০৭২, পশ্চিমবঙ্গ, ভারত।
৬. কর্পোরেট ঋণগ্রহীতার প্রেক্ষিতে ইনসলভেন্সি শুরু তারিখ	৩০.০৯.২০২০
৭. ইনসলভেন্সি রেজোলিউশন প্রোসেস বন্ধের অনুমিত তারিখ	২৮.০৩.২০২১
৮. ইন্টেরিম রেজোলিউশন প্রোফেশনাল হিসেবে ক্রিয়াত ইনসলভেন্সি প্রোফেশনালের নাম এবং রেজিস্ট্রেশন নম্বর	মিঃ শেখ আবদুল সালাম রেজিস্ট্রেশন নম্বর: IBBI/TPA-003/IP-N00250/2019-2020/12966
৯. বোর্ডের কাছে নিবন্ধীকৃতমতো ইন্টেরিম রেজোলিউশন প্রোফেশনালের ঠিকানা এবং ই-মেল আইডি	৬৪জে, লিনটন স্ট্রিট, কলকাতা-৭০০ ০১৪। ই-মেল: salam10695@gmail.com ।
১০. ইন্টেরিম রেজোলিউশন প্রোফেশনালের সঙ্গে যোগাযোগের জন্য ব্যবহার্য ঠিকানা, ই-মেল আইডি	৬৪জে, লিনটন স্ট্রিট, কলকাতা-৭০০ ০১৪। ই-মেল: salam10695@gmail.com ।
১১. দাবি জমা দেওয়ার শেষ তারিখ	১৩.১০.২০২০
১২. ২১ নং ধারার (৬এ) নং উপধারার রুজ 'বি' অধীনে ইন্টেরিম রেজোলিউশন প্রোফেশনাল দ্বারা নির্ধারিত ঋণদাতাদের (যদি থাকে) শ্রেণিবিভাগ	প্রযোজ্য নয়।
১৩. কোনও শ্রেণিতে ঋণদাতাদের অনুমোদিত প্রতিনিধি হিসেবে ক্রিয়াশীল হওয়ার জন্য চিহ্নিত ইন্টেরিম রেজোলিউশন প্রোফেশনালদের নাম (প্রতি শ্রেণির জন্য তিনজন করে)	প্রযোজ্য নয়।
১৪. (ক) দরকারি ফর্ম এবং (খ) অনুমোদিত প্রতিনিধিদের বিশদ তথ্য উপলব্ধ রয়েছে এখানে:	ওয়েবলিঙ্ক: https://ibbi.gov.in/home/downloads ব্যবহারিক ঠিকানা: নেই।

এতদ্বারা এই নোটিস জারি করা হচ্ছে যে ন্যাশনাল কোম্পানি ল ট্রাইবুনাল ৩০.০৯.২০২০ তারিখে শ্যাম সেল অ্যান্ড পাওয়ার লিমিটেড-এর কর্পোরেট ইনসলভেন্সি রেজোলিউশন প্রোসেস শুরুর আদেশ জারি করেছে।

এতদ্বারা শ্যাম সেল অ্যান্ড পাওয়ার লিমিটেড-এর ঋণদাতাদের ওপরের টেবিলে ক্রম নং ১০-তে উল্লিখিত ঠিকানায় ইন্টেরিম রেজোলিউশন প্রোফেশনাল-এর কাছে ১৩.১০.২০২০ বা তার আগে তাঁদের দাবিগুলি যথাযথ প্রমাণ সমেত পেশ করার জন্য আমন্ত্রণ জানানো হচ্ছে।

আর্থিক ঋণদাতারা যথাযথ প্রমাণ সমেত তাঁদের দাবিগুলি কেবলমাত্র ইলেকট্রনিক উপায়ে জমা দেবেন। বাকি সকল ঋণদাতারা তাঁদের দাবি প্রমাণ সমেত নিজেরা হাতে করে, ডাক মাধ্যমে বা ইলেকট্রনিক উপায়ে জমা দিতে পারবেন। ওপরের টেবিলে ক্রম নং ১২-তে দেওয়া তালিকার কোনও আর্থিক ঋণদাতা ওপরের টেবিলে ক্রম নং ১৩-তে উল্লিখিত তিনজন ইনসলভেন্সি প্রোফেশনালের মধ্যে কোনজন তাঁদের শ্রেণির (শ্রেণি উল্লেখ করতে হবে) অনুমোদিত প্রতিনিধি হিসেবে কার্যভার সামলাবেন, তা ফর্ম সিএ-তে বেছে নিতে পারবেন, যা এক্ষেত্রে প্রযোজ্য নয়।

দাবির সপক্ষে মিথ্যা অথবা বিভ্রান্তিকর প্রমাণ দাখিল করলে জরিমানা করা হতে পারে।

স্থান: কলকাতা

মিঃ শেখ আবদুল সালাম

তারিখ: ০৩.১০.২০২০

আইবিবিআই রেজিস্ট্রেশন নং: IBBI/TPA-003/IP-N00250/2019-2020/12966

Aajkal dtd. 03.10.20

+

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SHYAM SEL AND POWER LTD.**

RELEVANT PARTICULARS

1.	Name of corporate debtor	SHYAM SEL AND POWER LTD.
2.	Date of incorporation of corporate debtor	05.09.1991
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109WB1991PLC052962
5.	Address of the registered office and principal office (if any) of corporate debtor	5, C.R. AVENUE PRINCEP STREET KOLKATA-700072, WB, INDIA
6.	Insolvency commencement date in respect of corporate debtor	30.09.2020
7.	Estimated date of closure of insolvency resolution process	28.03.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Seikh Abdul Salam Regn. No. IBBI/IPA-003/IP-N00250/2019-2020/12966
9.	Address and e-mail of the interim resolution professional, as registered with the Board	64J, Linton Street, Kolkata-700014 e-mail: salam10695@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	64J, Linton Street, Kolkata 700014 e-mail: salam10695@gmail.com
11.	Last date for submission of claims	13.10.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: N/A	Weblink: https://www.ibbi.gov.in/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **SHYAM SEL AND POWER LTD.** on **30.09.2020**.

The creditors of **SHYAM SEL AND POWER LTD.**, are hereby called upon to submit their claims with proof on or before 13.10.2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. – Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

Place : Kolkata

Date : the 03.10.2020

Mr. Seikh Abdul Salam

IBBI Regn. No. IBBI/IPA-003/IP-N00250/2019-2020/12966

Kolkata

The FINANCIAL EXPRESS dt. 03.10.20